

Smt. Kashti Devi Vs. Union of India.

U.N. 63/91

18.9.91.

(ORAL JUDGEMENT OF THE BENCH
DELIVERED BY HON'BLE VICE CHAIRMAN MR. P.K. KARTHA)

We have heard the learned counsel for both parties. The prayer contained in this application is that the applicant or her daughter be given appointment in the office of the respondents on compassionate grounds since the husband of the applicant, late Shri Ishwari Dutt, died in harness on 8.3.85. She has also prayed that she should be allowed to continue in the Government quarter allotted to her late husband.

Shri K.C. Mittal, learned counsel for the respondents has produced before us a copy of the office memorandum dated 10.7.91 from which it appears that the respondents have taken ^a decision to appoint the applicant as Peon on compassionate grounds against the vacancy available in the office of the Superintendent Engineer (Coordination) (Civil) CPWD, New Delhi ~~and~~ her case for appointment has also been directed to the Press accordingly. In the light of the above, the main grievance of the applicant has already been redressed by the respondents.

After hearing the learned counsel for both parties, we dispose of the application at the admission stage itself with the following orders and directions:

1. The respondents shall appoint the applicant on compassionate grounds as a Peon pursuant to the ^{order} ~~order~~ of Memorandum dated 10.7.91 as expeditiously as possible.
2. The applicant shall be charged only normal licence fee in respect of the Government accommodation No. 334, A-Block, Minto Road, New Delhi and not licence fee at any enhanced rate, from the date of the ^{date} ~~date~~ of

death of the husband of the applicant till the said accommodation is regularised in the name of the applicant or a suitable alternative accommodation in accordance with her entitlement, ² is given to her.

3. Applicant to pay the licence fee as directed above every month and she should also pay the arrears to the respondents in easy instalments.

B.N. Dhondiyal
(B.N. DHONDIYAL)
MEMBER(A)

P.K. Kartha
(P.K. KARTHA)
VICE CHAIRMAN(J)